

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of the Meeting NC-V held on 13.12.2007

The Meeting No. 36/AM-08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Textiles and Leather was held on 13.12.2007 in Room No.4 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No.	Name of the representatives & their designation	Department
1.	Sh. Shaish Kumar, I.A	DIPP
2.	Sh. B.B.Bharti, Director.	R.O, TC, Noida
3.	Sh. A.K.Arora, Dy.DGFT	DGFT
4.	Sh. Pradip Kumar, F.T.D.O	DGFT

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(TEXTILES AND LEATHER ITEMS)

At the outset, the Minutes of NC Meeting No.35/AM08 held on 06.12.2007 were ratified by the Committee. Thereafter the Agenda for individual cases for Meeting No. 36/AM08 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

Online generated agenda cases

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1	Case No.:1/32/84-ALC3/2007	Party Name:SRINIVASA EXPORTS INTERNATIONAL	Meet No/Date:36/84-ALC3/2007 13.12.2007	Status: Approved
	HQ File :01/84/050/00199/AM08/	RLA File :04/24/040/00274/AM08/	Lic.No/Date:0410091906 05.11.2007	
	Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case on the basis of written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/103/07-08/Hosy. dated 11.12.2007 as detailed below: -			
	Export item	Export Qty.	Import item	Qty. allowed.
	Men's cargo shorts made of 100% cotton woven printed/solid dyed fabric GSM-173 and 100% cotton dyed fabric GSM-225 (Style No. Men's shorts)	120633 Pcs	100% cotton woven printed/solid dyed fabric GSM-173+/-10% (For 94994 Pcs).	2.03 Sq mtrs./Pc
			100% cotton woven printed/solid dyed fabric GSM-225+/-10% (For 25639 Pcs).	2.03 Sq mtrs./Pc
			100% cotton woven printed/solid dyed fabric GSM-139+/-10%	0.65 Sq mtrs./Pc
			100% cotton woven printed/solid dyed fabric GSM-182+/-10%	0.11 Sq mtrs./Pc
			100% cotton woven printed/solid	

	dyed fabric GSM-113+/-10% (For 94994 Pcs).	0.15 Sq mtrs./Pc
The GSM should match in both import & export.		
The R.A shall be advised to take necessary action subject to compliance of other usual conditions. They have to check/monitor the same by imposing Style No. on export side.		

2	Case No.:2/32/84-ALC3/2007	Party Name:SRINIVASA EXPORTS INTERNATIONAL	Meet No/Date:36/84-ALC3/2007 13.12.2007	Status: Approved
	HQ File :01/84/050/00200/AM08/	RLA File :04/24/040/00275/AM08/	Lic.No/Date:0410091908 05.11.2007	
	Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case on the basis of written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/102/07-08/Hosy. dated 11.12.2007 as detailed below: -			
	Export item	Export Qty.	Import item	Qty. allowed.
	Men's cargo pants made of 100% cotton woven printed/solid dyed fabric GSM-135 and 100% cotton dyed fabric GSM-75 (Style No. 35686)	3000 Pcs	100% cotton woven printed/solid dyed fabric GSM-185+/-10% 100% cotton woven printed/solid dyed fabric GSM-113+/-10%	3.27 Sq mtrs./Pc 0.78 Sq mtrs./Pc
The GSM should match in both import & export.				
The R.A shall be advised to take necessary action subject to compliance of other usual conditions. They have to check/monitor the same by imposing Style No. on export side.				

3	Case No.:3/32/84-ALC3/2007	Party Name:MADURA COATS PRIVATE LIMITED,	Meet No/Date:36/84-ALC3/2007 13.12.2007	Status: Approved							
	HQ File :01/84/050/00201/AM08/	RLA File :35/24/040/00038/AM08/	Lic.No/Date:3510022176 07.11.2007								
	<p>Decision: The Committee considered the case as per agenda and in consultation with the representative of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case by allowing 1% wastage on import item as detailed below: -</p> <table border="1"> <thead> <tr> <th>Export Product</th> <th>Export Qty.</th> <th>Import Item</th> <th>Qty. allowed</th> </tr> </thead> <tbody> <tr> <td>100% Polyester Texturised Thread.</td> <td>100000 Kgs.</td> <td>Polyester Texturised Yarn Raw Material.</td> <td>101000 Kgs.</td> </tr> </tbody> </table> <p>The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p>				Export Product	Export Qty.	Import Item	Qty. allowed	100% Polyester Texturised Thread.	100000 Kgs.	Polyester Texturised Yarn Raw Material.
Export Product	Export Qty.	Import Item	Qty. allowed								
100% Polyester Texturised Thread.	100000 Kgs.	Polyester Texturised Yarn Raw Material.	101000 Kgs.								

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